

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA/TAMP No. 3/92

RA No. 70/94

Radam D. Sharma

Versus

State of Rajasthan & ors

Date of Order

Orders

21-10-94

Present: Mr. K. L. Thawani, Counsel for
applicant/non petitioner.
Mr. U. D. Sharma, Counsel for
petitioner/respondent No-2 in OA.

The cost has been paid and
taking into consideration the reply submitted
by the Director, State Insurance & P.F.
Dehlt, Rajasthan, Jaipur, we consider
it proper that for the time being no
action is necessitated. If the applicant
feels after November, 94, he can file
a petition.

N.K.V.
(N.K. VERMA)
AM

D.L.M.
(D.L. MEHTA)
VC

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